

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:692
ANSWERED ON:23.02.2006
ANOMALY IN AGE LIMIT FOR SENIOR CITIZENS
Khairi Shri Chandrakant Bhaurao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether the age limit for availing the senior citizens benefit in Indian Airlines is 65 and 63 plus for males and females respectively;
- (b) If so, the reasons for discrimination in fixing different age limit for male and female; and
- (c) The steps being taken to remove the anomaly?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a): Yes, Sir.

(b): The age criteria of 65 years was uniformly applicable to male and female senior citizens at the time of introduction of this scheme in 1994. The criteria of age was relaxed in case of female passengers with effect from 29th August, 2000 with the approval of the Board of Directors of Indian Airlines to project Indian Airlines as customer friendly airlines as also to boost the utilisation of senior citizen discount on the domestic network.

(c): Since the decision to reduce the age limit to 63 years in case of female citizens was taken with a view to encourage traveling by senior female citizens, there appears to be no anomaly.